

HIGH COURT OF SIKKIM  
Record of Proceedings

**CRL. L.P. No. 3 of 2025**

STATE OF SIKKIM

PETITIONER

VERSUS

HARI GAZMER

RESPONDENT

**Date: 16.02.2026**

**CORAM :**

**HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.**

For Petitioner : Mr. Yadev Sharma, Additional Public  
Prosecutor and Ms Pema Bhutia, Asst.  
Public Prosecutor

...

**O R D E R**

Aailable warrant of arrest was issued by this Court against the respondent.

Pursuant thereto, there is a report dated 31.01.2026 of ASI Sukmit Lepcha forwarded to the SHO Namchi, stating therein that the respondent died on 23.11.2025 at the STNM Hospital, Sochagang, Gangtok. A death certificate is also annexed confirming the same.

In view of the above, the State's criminal leave petition abates. Accordingly, it is so ordered.

**Judge**

Index : ~~Yes~~ / No  
Internet : Yes / ~~Ne~~

*bp*